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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

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Public Notice No. 48/2015-20
New Delhi, Dated 11, March, 2019

Subject:- Onetime condonation under the EPCG Scheme – Extension till 30.09.2019.

The following Public Notices have been issued by the Directorate General of Foreign Trade :-


2. Later, Public Notice No. 37/2015-20 dated 25.10.2017 was modified vide following Public Notice :-

Public Notice No. 30/2015-20 dated 14.08.2018 – RAs have been delegated power till 31st March, 2019 of one time relaxation and condonation of delay in submission of installation certificate for EPCG authorizations issued upto 31.03.2015, without payment of any penalty.


4. The other contents of the above mentioned Public Notices shall remain the same.

Effect of this Public Notice: Extension in time period for receipt of requests is being provided as mentioned above.

(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
Ex-officio Addl. Secretary to the Govt. of India
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(Issued from F. No.18/42/AM-18/P-5)